

grievances pertaining to the ship and if so, the action taken thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) :** (a) Yes Sir.

(b) Last port clearance (outward) was of Calcutta for Singapore later changed to Calicut. The list of crew members is as in Statement attached.

**Owners name** —M/s. Efsso Maritime Company, Greece.

**Agents** —M/s. Maritime Service Pvt. Ltd. Cochin.

**Master of the Vessel :** —Capt. M. Rebello.

(c) Total Import duty of Rs. 10,66,318 92 was recovered on 23.11.1961 from M/s. Steel Industrial Kerala Ltd. who had purchased the vessel for being broken up.

(d) The Vessel after scrapping, its equipments and all crews' belongings have been cleared except the personal property of the Captain. The Captain has not signed off due to a dispute with the Company.

(e) A copy of the representation from the Captain regarding non-payment of dues was received and as the same called for action under the Merchant Shipping Act, the Captain has been advised to approach the Administrative Ministry.

#### Statement

##### List of the Names of Crew Members

Sl. No.	Name
1	2
1.	S.M. Rebellow (Captain)
2.	M.R. Carneiro

1 2

3. E.S. Sanapo

4. F.C. Mangtangob

5. Oliveros Roon

6. O. Masudi

7. G. Vasillas

8. R.R. Continente

9. Odelon Cipriano

10. Hussein Kigwana

11. Siddik A Muhamed

12. Ilde Fonso Ramos

13. K.B.H. Wijetunga

14. S.T.N. Tenga

15. Jamamuni Silva

16. Mahabub Alam

17. Realto Santiago

18. S. Nava Kumar

#### Launching of Bilateral Trade Between India and Tanzania

3048. **SHRIMATI JAYANTI PAT-NAIK :** Will the Minister of COMMERCE be pleased to state :

(a) whether India-Tanzania bilateral trade proposed to be launched in the field of mineral exploration and mining ;

(b) if so, the details of the minerals in which joint exploration programme proposed to be launched by India and Tanzania ; and

(c) when such joint programmes are going to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c). A delegation led by Minister of Mines of Tanzania, visited India in January, 1984 and expressed the desire to have Indian co-operation and assistance in mineral exploration and mining for nickel, gold, diamond and coal. So far no formal proposal has been received from the Tanzanian side.

#### Yarn Banks of N.T.C.

3049. SHRI K. RAMAMURTHY : Will the Minister of COMMERCE be pleased to state :

(a) the names of places where the National Textile Corporation has set up yarn banks ; and

(b) the names of States which have come forward to implement Centre's housing scheme for weavers for which the Centre has earmarked Rs. 10 crores as subsidy ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) National Textile Corporation has not set up any Yarn Bank. However, NTC have agreed to assist the handloom sector by offering supplies at ex-Mill prices direct to the State agencies/apex and regional societies and Handloom Development Corporation. Further, for the convenience of the handloom agencies, supplies would also be offered ex-National Textile Corporation Yarn depots at principal cities.

(b) No such scheme has been finalised.

#### Proposal to Reduce Freight in the Gulf Route by Air India

3051. PROF. P.J. KURIEN :  
SHRI A.K. BALAN :  
SHRI V.S. VIJAYARAGHAVAN :  
SHRI SKARIAH THOMAS :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the comparative earning of Air India from the Gulf sector and the European sector ;

(b) whether there is a growing demand from the passengers from the Gulf-sector to reduce the fare in the Gulf-Trivandrum sector ;

(c) whether Government has taken up this matter with the IATA ; and

(d) if so, the result thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Up-to-date information is being collected and will be laid on the Table of the Sabha.

(b) There have been some demands for reduction of the fare.

(c) No, Sir.

(d) Does not arise.

#### Amounts Received by States Against their Budgetary Deficits

3052. SHRI NIREN GHOSH : Will the Minister of FINANCE be pleased to state :

(a) whether the attention of Government has been drawn to a news item under the caption 'Mitra's charge against Centre' appeared in the 'Statesman', Calcutta on May 19, 1984 ;

(b) the amount received by West Bengal, Karnataka and Tamil Nadu severally against their budgetary deficits respectively ;

(c) the amount Bihar got against its budgetary deficit of Rs. 27.36 crores ;

(d) whether certain States received amounts though not having budgetary deficits ; and

(e) if so, the details thereof and reasons therefor ?

THE MINISTER OF FINANCE